

National Company Law Tribunal

Allahabad Bench

C. P No.(IB) 77/ALD/2017,

I A No. 193/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2018

NAME OF THE COMPANY: M/s Devyani International Ltd Vs. Jaypee Infratech (Anuj Jain-IRP)

SECTION OF I & B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

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CP No.(IB)77/ALD/2017, IA No.193/2018

Sh. Amar Khera along with Sh. Sundeep Aggarwal, Advocates for M/s Devyani International Ltd./Applicant and Sh. Sudeep Harkauli along with Ms. Priyanka Anand, Advocates for Resolution Professional is present in the Court.

Heard. Reserved for order.

Dated: 14.09.2018

**SAROJ RAJWARE
MEMBER (TECHNICAL)**

**V.P. SINGH
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)